

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 434 OF 2016 IN  
DFR NO. 2363 OF 2016**

**Dated: 3<sup>rd</sup> August, 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I J Kapoor, Technical Member**

**In the matter of:**

**M/s Hindalco Industries Ltd.**

**.... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr.Adv.  
Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent (s) : Ms. Ranjitha Ramachandran

**ORDER**

**IA NO. 434 OF 2016  
*(Appl. for condonation of delay)***

Issue notice. Ms. Ranjitha Ramachandran takes notice on behalf of Respondent Nos. 2 & 3. Notice be issued to the other Respondents returnable on 04.08.2016. Dasti, in addition, is permitted.

List the matter on **04.08.2016**.

**( I. J Kapoor )  
Technical Member  
Ts/pr**

**( Justice Ranjana P. Desai )  
Chairperson**